

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A No. 3455/2017

New Delhi, this the 23rd day of November, 2017

**Hon'ble Mrs. Jasmine Ahmed, Member (J)
Hon'ble Mrs. P. Gopinath, Member (A)**

Garima Bhatia, Aged around : 25 years
(Recruit Sub Inspector in Delhi Police)
D/o. Sh. Sanjay Kumar Bhatia,
R/o. 207-C, SFS Flats,
Divya Jyoti Apartments, Sector-19,
Rohini, Delhi – 110 085.

...Applicant

(By Advocate : Mr. Sourabh Ahuja)

Versus

1. Staff Selection Commission
Through its Chairman,
CGO Complex, Lodhi Road, New Delhi-3.
2. The Regional Director
Staff Selection Commission
Through its Chairman,
CGO Complex, Lodhi Road, New Delhi-3.
3. Union of India
Through its Secretary to Govt. of India,
Department of Personnel & Training,
North Block, New Delhi – 110 001.
4. Commissioner of Police,
Delhi Police, Police Headquarters,
MSO Building, IP Estate,
New Delhi – 110 002. ...Respondents

(By Advocate : Mr. N. D. Kaushik)

O R D E R (Oral)

Hon'ble Mrs. Jasmine Ahmed, Member (J) :

Learned counsel for the respondents very fairly submits
that there was a mistake and that mistake has been now

rectified. Consequently, the applicant has also been allocated the post of Sub Inspector in Delhi Police and in this regard, the respondents has handed over letter dated 16.11.2017 along with a copy of revised result.

2. Counsel for the applicant states that the respondents may be directed to send her dossiers also. Respondents in this regard are asked if the dossiers are necessary for the appointment they may send it.

3. A copy of the letter dated 16.11.2017 handed over by the learned counsel for the respondents is taken on record.

4. Accordingly, the O.A has become infructuous, as the prayer sought by the applicant has already been granted by the respondents.

5. Hence, the O.A is dismissed as having become infructuous.

(P. Gopinath)
Member (A)

(Jasmine Ahmed)
Member (J)

/Mbt/